| 362 Written Answers to  1 | [RAJYA SABHA] | Unstarred Question. |         |
|---------------------------|---------------|---------------------|---------|
|                           |               | 3                   | 4       |
| Lakshadweep               | 0.05          | 0.00                | 0.05    |
| Puducherry                | 0.31          | 0.21                | 0.52    |
| Tamil Nadu                | 24.57         | 31.74               | 56.30   |
| Telangana                 | 10.82         | 18.09               | 28.91   |
| <b>Sub Total South</b>    | 82.75         | 109.49              | 192.24  |
| Grand Total               | 417.70        | 796.52              | 1214.22 |

<sup>\*</sup>There is no separate flagging of 'rural' or 'urban' customers in the software system of OMCs to bifurcate the LPG consumer population on this basis. However for an indicative estimate, above urban/rural bifurcation has been taken as per the market type of the distributorship

## Diversion of LPG cylinder for commercial use

- 453. SHRI A. MOHAMMEDJAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether Government is aware that there has been a massive diversion of LPG cylinders for commercial use from Pradhan Mantri Ujjwala Yojana (PMUY);
- (b) whether it is a fact that distributors had issued 2 to 20 refills in a day to a single beneficiary of PMUY having a single cylinder connection;
- (c) whether it is also a fact that at least 2.98 lake customers of PMUY have applied for more than one refill a day in 3.43 lake instances; and
  - (d) if so, the steps taken by Government in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Public Sector Oil Marketing Companies (OMCs) have reported that there is a possibility of diversion of domestic LPG cylinders including PMUY cylinders by unscrupulous elements due to the tax differential between LPG for domestic use and commercial LPG. Complaints of diversion are investigated by the Oil Marketing Companies (OMCs) and if the complaint is established, action is taken as per provisions of Marketing Discipline Guidelines (MDG)/Distributorship Agreement.

(b) to (d) OMCs have now reported that there is a control mechanism in place by OMCs software to prevent more than one cylinder booking in a single day.